#### COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# APPEAL NO. 97 OF 2017 & IA NO. 158 OF 2017

Dated: 15<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

### In the matter of:

Mangalore Minerals Pvt. Ltd. ...Applicant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

Counsel for the Applicant(s) : Mr. Piyush Joshi

Mr. Sumit Yadava Ms. Maulishree Gupta

Counsel for the Respondent(s) : Mr. Sumit Kishore for R.1

### <u>ORDER</u>

Learned counsel for Respondent No.1 seeks two weeks time to file reply. Time to file reply is extended up to 03.10.2017.

List the matter on <u>13.10.2017</u>.

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vq

(Justice Ranjana P. Desai) Chairperson